

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF S. K. MASALA AND FOODS LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	S. K. Masala And Foods Limited
2.	Date of incorporation of corporate debtor	03 rd March, 2017
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Ahmedabad, India, under the Companies Act, 2013
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15549GJ2017PLC096061
5.	Address of the registered office and principal office (if any) of corporate debtor	Atlanta Enterprise, 2 nd Floor, Shop-43, Moje:Althan, Bhimrad Canal Road, Surat Gujarat- 395017
6.	Date of closure of Insolvency Resolution Process	12 th February, 2021
7.	Liquidation commencement date of corporate debtor	12 th February, 2021
8.	Name and registration number of the insolvency professional acting as liquidator	Name- Mr. Gordhanbhai Ratnabhai Godhani Reg No- IBBI/IPA-001/IP-P01201/2018-2019/11921
9.	Address and e-mail of the liquidator, as registered with the Board	Reg. Add - 16 Sakarta Society, Kargil Chowk, Punagam, Surat, Gujarat ,395010 Email - grgodhani@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	209, Rajhans Point (Geetanjali) Varachha Road, Surat-395006 Email -grg.fca@gmail.com
11.	Last date for submission of claims	14 th March, 2021

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the S.K. Masala & Foods Limited on 12th February, 2021.

The stakeholders of S.K. Masala & Foods Limited are hereby called upon to submit their claims with proof on or before 14th March, 2021, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 14th February, 2021
Place: Surat

Mr. Gordhanbhai Ratnabhai Godhani
Liquidator of S.K. Masala & Foods Limited
Reg. No- IBBI/IPA-001/IP-P01201/2018-2019/11921

